

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 77(ND)/2016  
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017


NAME OF THE COMPANY: AEZ Infratech Pvt. Ltd.

Vs.

M/s Somani Worsted Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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①	P. NAGESH	}	ADVOCATES FOR PETITIONER <u>ORDER</u>	
②	DHRUV GUPTA			
③	PRAVEEN KUMAR			

ADVOCATE FOR PETITIONER  
Learned Counsels for the parties are present. It has been represented by the

Ld. Counsel for the petitioner that the matter is part heard in the past before the Learned Principal Bench.

In view of the submissions made by the Ld. Counsel, the matter is adjourned for continuation of arguments before the Principal Bench. Interim orders, if any, to continue.

List on 15.5.2017.

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(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Sd/-  
(S.K. MOHAPATRA)  
MEMBER (TECH.)